

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 23 OF 2017**

**Dated : 25<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**The Tata Power Company Ltd.**

**... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Shivankur Shukla for R-1

**ORDER**

List the matter for hearing on **03.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/vt*

**(Justice Manjula Chellur)  
Chairperson**